NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 476/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Jayesh Shantilal Sompura & Anr.

V/s.

Satra Realty and Builders Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE D.B. Zaveri Advocates for app B.K. Gala Respondents
J. P. Sing'h Adv for Applicants.

ORDER

T.C.P. No.476/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- On the request of the Learned Representative of the Petitioner the matter 2. is listed for hearing on 18.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

M.K. SHRAWAT

Sd/-

Member (Judicial)

22.12.2017